

National Company Law Tribunal

Allahabad Bench

CP No. 25/ND/2004

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: Shree Narayan Developers Pvt Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of the Companies act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Petitioner	Anil K
2.	Ankit Kr. Singh	PCS	Respondent	Ankit

C.P.No. 25/ND/2004

Shri Anil Kumar, PCS for the petitioner. Shri Ankit Kumar Singh, PCS for the Respondent.

The impleadment application is still subjudice for consideration. Hence, the case is adjourned for further argument.

The matter to be listed on 22nd March, 2018.

— Sd —

H.P. Chaturvedi,
Member(Judicial)

Date: 26/02/2018

Typed by
Jyoti
(Stenographer)